

# Court Fee

## Court Fee

### COURT FEES FOR NEW FILED CASES

| Sr. No. | Case Type  | Fees ( Rs. ) |
|---------|--|--------------|
| 1       | Appeal Against Order   | 10 /-        |
| 2       | Application Process  | 10 /-        |
| 3       | Application or Petition  | 10 /-        |
| 4       | Appeal every other suit where is it not possible to estimate the money value | 10 /-        |
| 5       | Arbitration Act  | 50 /-        |
| 6       | Caveat   | 10 /-        |
| 7       | Copy of Decree Sheet   | 5 /-         |
| 8       | Criminal Appeal and Revision   | 10 /-        |
| 9       | Complaint 138 NI Act   | 10 /-        |
| 10      | Copy of Order / Judgment Civil / Criminal                                    | Rs. 2/page   |
| 11      | H. M. Act  | 25 /-        |
| 12      | Memo   | 20 /-        |
| 13      | Pauper Appeal  | 10 /-        |
| 14      | Pauper Application   | 10 /-        |
| 15      | Process Fees   | 50 /-        |
| 16      | Suit for Declaration   | 25 /-        |
| 17      | Wakalatnaama   | 2 /-         |
| 18      | Rent Appeal  | 15 /-        |
| 19      | Rent Appeal (Fair Rent)  | 50 /-        |
| 20      | MACT Petition  | 10 /-        |
| 21      | Civil Misc. Appeal   | 15 /-        |

|    |                  |       |
|----|------------------|-------|
|    |                  |       |
| 22 | Bail Application | 10 /- |
| 23 | Civil Suit       | 25 /- |

**VALIDATES OF APPEAL / REVISION ALL CASES**

| <b>Sr. No.</b> | <b>Case Type</b>                | <b>Validity</b> |
|----------------|---------------------------------|-----------------|
| 1              | Acquitted                       | 60 days         |
| 2              | Civil Appeal                    | 30 days         |
| 3              | Criminal Appeal                 | 30 days         |
| 4              | Criminal Revision Against Order | 90 days         |
| 5              | Government Appeal               | 90 days         |
| 6              | Rent                            | 15 days         |